

(c) the price fixed for polio vaccine per dose ;

(d) whether there is no custom duty on polio vaccine ;

(e) whether his Ministry is fixing the price of imported vaccine batch-wise ;

(f) if so, the prices fixed for each batch during 1984-85 ;

(g) whether his Ministry fixed the price of polio vaccine without verifying purchase invoice and bill of entry ; and

(b) the break-up of last fixation of price and whether it is based on custom duty or not and what mark up was allowed ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) Yes, Sir.

(b) M/s. HBPC have intimated that the following quantities were imported during the last three years ;

Year	Source of supply	No. of consignment	Doses	CIF rate per dose
1982-83	Smith Kline Rit Belgium	7	35 million	0.51 Belgium francs
1983-84	Smith Kline Rit Belgium	9	43 million	0.53 Belgium francs
1984-85	Smith Kline Rit Belgium	6	45 million	0.00945 U. S. \$

(c) The price fixed for polio vaccine is Rs. 0.461 per dose or Rs. 9.22 per 10 ml vial (20 doses).

(d) Yes, Sir.

(e) No, Sir.

(f) and (g) Do not arise.

(h) The price was fixed on 15th March, 1979 under the provisions of the Drugs (Prices Control) Order, 1979 and the custom duty was not taken into account in fixation of price. A mark up of 75% was allowed on the ex-factory cost. Custom duty was not included in the price fixed.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : A Statement is laid on the table of the House. (Placed in Library, See No. L.T.—1435/85).

[English]

#### Capital/Output Ratio in Industry

4249. SHRI ANANDA GAJAPATI RAJU : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the capital/output ratio in Indian industry ;

(b) the incremental capital/output ratio in Indian industry ; and

(c) the steps being taken to reduce the capital/output ratio ?

[Translation]

#### Licences Issued for Industries in Uttar Pradesh

4248. SHRI BALRAM SINGH YADAV : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state the District-wise number of letters of intent and licences for industries issued in Uttar Pradesh during the year 1982 to June 1985 ?